

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/574/ (IB)/2017
NAME OF THE PETITIONER(S) : OPG METALS PVT LTD
NAME OF THE RESPONDENT(S) : PAVAI ALLOYS AND STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Kumar Pal Chupra Sandeeep kumar	Operational Creditor.	
2.	P. Jesu Mon's Ravi.	Counsel for Respondent.	

ORDER

Counsel representing both the parties are present and submitted their arguments.

Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

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